

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 69 OF 2025

In

ORIGINAL APPLICATION NO. 953 OF 2024

IN THE MATTER OF:

Pramod Kumar Puri

....PETITIONER

VERSUS

State of Haryana & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 26.05.2025)

Pramod Kumar Puri

....PETITIONER

VERSUS

1. State of Haryana

Through District Magistrate, Sonipat
Gohona Road, Mini Secretariat Near, Ashok Vihar,
Sonipat, Haryana 131001
Email: dcsnp@hry.nic.in

(RESPONDENT NO.1)

2. Haryana Pollution Control Board

Through its Member Secretary
Haryana State Pollution Control Board, C-11, Sector 6,
Panchkula - 134109, Haryana
Email: member-secretary-hspcb@hry.nic.in/
hspcb@hry.nic.in

(RESPONDENT NO.2)

3. Mr. Deepak Tejpal

Resident of Jeevan Nagar, Ward No. 19, Sonipat, Haryana

(RESPONDENT NO.3)

4. Mr. sahil Tejpal

Resident of Jeewan Nagar, Ward No. 19, Sonipat, Haryana

(RESPONDENT NO.4)